

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CA(CAA) -122 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
06.10.2017**

**NAME OF THE COMPANY: M/s Valeria Marketing Pvt. Ltd. And Sun-New
Creations and Marketing Pvt. Ltd.**

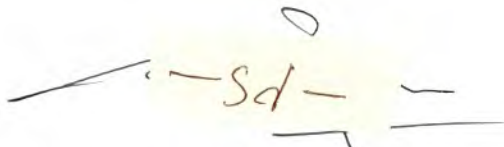
SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Rajeev K. Goel, Advocate for Petitioner

ORDER

Reserved for Orders.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)